

**OFFICE OF THE DISTRICT & SESSIONS JUDGE(NEW DELHI DISTRICT)
PATIALA HOUSE COURTS: NEW DELHI**

AMENDED ORDER

In pursuance to order no. 53/DHC/Gaz.G-1/VI.E.2(a)/2018 dated 04.06.2018 of Hon'ble High Court of Delhi, New Delhi & in partial modification of earlier order no. 6965-6998/Judl./SV/2018/NDD/PHC dated 02.06.2018 issued by this office and in exercise of powers vested in me inter alia under Section 10(3) of the Criminal Procedure Code 1973 and Sections 21-A & 34 of Punjab Courts Act-1918 as in force in Delhi, I hereby authorize the following Additional District & Sessions Judges at New Delhi District to hear and dispose of bail/urgent Criminal applications including those under Special Acts i.e. Prevention of Corruption Act, 1988, the Narcotics Drugs and Psychotropic Substances Act, 1985, the Terrorist and Disruptive Activities (Prevention) Act, 1987, the Prevention of Terrorism Act, 2002, and the Maharashtra Control of Organized Crime Act, 1999, Protection of Child Rights Act, 2005, Protection of Children from Sexual Offences Act, 2012 and Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 pertaining to the Police Stations of New Delhi District and urgent Civil matters & applications pertaining to New Delhi District during the ensuing Summer Vacation 2018 w.e.f. 11.06.2018 to 30.06.2018, as given below:-

Civil, Criminal & Special Acts Cases

| S.NO | Name of the Judicial Officer | Dates of Duty | Court Room No. |
|------|---|---|--------------------------|
| 1. | Ms. Ruby Alka Gupta, ASJ-01 | 11.06.2018 to 14.06.2018 | P-4, GF, Publ. Building. |
| 2. | Sh. Ajay Pandey, ASJ-04 (Pilot Court) | 15.06.2018, 20.06.2018 to 23.06.2018 & 27.06.2018 | 8, GF, Lockup Building |
| 3. | Sh. Arun Bhardwaj, Spl. Judge (PC Act) (CBI)-05 | 18.06.2018 & 19.06.2018 | 35, FF, Main Bulding |
| 4. | Sh. Sudesh Kumar-II, Spl. Judge (NDPS) | 25.06.2018 & 26.06.2018 | P-1, FF Publ. Building. |
| 5. | Sh. Naresh Kumar Malhotra, Spl. Judge (PC Act) (CBI)-02 | 28.06.2018 | 3, Annexe Building |
| 6. | Sh. Sunil Rana, Spl. Judge (PC Act) (CBI)-06 | 29.06.2018 & 30.06.2018 | M-3, MEA Building |

1. During the vacation period, the Vacation Judge on duty shall perform the functions of receiving and registering cases, appeals/revisions and also look after the administrative work of the office of undersigned.
2. The above mentioned Judicial Officers shall hear and disposed of application for remand and other miscellaneous criminal applications under the National Investigation Agency Act, 2008.

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3. The above mentioned Judicial Officers shall hold the courts in their respective court rooms and they are to ensure that they remain available on the dates on which they have been detained for duty during the ensuing Summer Vacation, 2018.
4. The Judicial Officers so detained shall be assisted by their own court staff on the dates they perform duty.
5. The office of the New Delhi District courts will remain open daily from 10:00 am to 05:00 pm, except on Second Saturday, Sundays and other holidays, if any.
6. The Judicial Officers of New Delhi District, Patiala House Courts, New Delhi shall be entitled for compensatory leave in lieu of the detention period, mentioned against their respective names which can be availed during the calendar year 2018.

(POONAM A. BAMBA)
DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT

No. 7188-7224 /Judl./SV/2018/NDD/PHC

Dated, New Delhi the 07/6/18.

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble Delhi High Court, New Delhi.
2. All the District & Sessions Judges, New Delhi/Delhi.
3. The Officers concerned.
4. The Chief Metropolitan Magistrate, New Delhi District, Patiala House Courts, New Delhi.
5. The Administrative Civil Judge, New Delhi District, Patiala House Courts, New Delhi.
6. The In-Charge, Pool Car, Filing Section, Cash Branch, Accounts Branch, Care Taker, NDD, PHC, ND.
7. The In-Charge, Administration Branch, New Delhi District, Patiala House Courts, New Delhi with the direction to depute adequate court staff for the above said purpose. New Delhi.
8. The PRO/APRO, New Delhi District, Patiala House Courts, New Delhi.
9. All the Secretaries, Bar Associations, all the District Courts Complexes, New Delhi/Delhi.
10. The Website Committee (English & Hindi), Tis Hazari Courts, Delhi.
11. The Chief Prosecutor, NDD, Patiala House Courts, New Delhi.
12. The In-Charge, Lock-up, Patiala House Courts, New Delhi.
13. Notice Board.
14. PS to the Undersigned.

DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT